GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2001 TO BE ANSWERED ON 28,07,2016

PERFORMANCE REVIEW OF MGNREGS

2001. SHRI ASHOK SHANKARRAO CHAVAN: SHRIMATI SUPRIYA SULE: DR. HEENA VIJAYKUMAR GAVIT: SHRI SATAV RAJEEV:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has brought out a performance review of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof and the purpose behind the move;
- (c) whether drought prone States have been allowed to generate 150 days of work per household, if so, the details thereof;
- (d) the names of the States that have been given 150 days of work per household;
- (e) the quantum of funds required to meet this extra work days, State/UT-wise; and
- (f) the other steps taken by the Government to bring in transparency in MGNREGS?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a)&(b): The Ministry has established a comprehensive system of monitoring and review mechanism for Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). The evaluation of works under MGNREGA is regularly done in the Performance Review Committee meetings, Video conferences and weekly meetings. State specific reviews of States are also undertaken from time to time. Officers of the Ministry and National Level Monitors also visit various districts to oversee the performance of MGNREGA. During these reviews, the implementation aspects that need strengthening are identified including the areas for improvement in the quality of assets. The major steps taken by the Government to improve the programme implementation under MGNREGA are given in the **Annexure-I.**
- (c): The Ministry of Rural development provides 50 days of additional employment in notified areas of drought affected States under MGNREGS. Accordingly, on recommendation of the Ministry of Agriculture and Farmers' Welfare, provision of additional employment of 50 days over and above 100 days per household under MGNREGA has been made in the notified drought affected areas of the following States during FY 2015-16 and FY 2016-17 (as on 11.7.2016). The details are given as under: -

Financial Year 2015-16						
SI. No.	State	No. of districts/talukas				
1	Karnataka	136 taluks				
2	Chhattisgarh	93 tehsils				
3	Madhya Pradesh	268 tehsils				
4	Odisha	215 blocks				
5	Andhra Pradesh	359 mandals				
6	Uttar Pradesh	50 districts				
7	Telangana	231 mandals				
8	Maharashtra	12183 GPs				
9	Jharkhand	All the 24 districts				
10	Rajasthan	2900 GPs				
	Financial Year 2016-17 (Status as on 11.07.2016)					
1	Karnataka	62 taluks of 12 districts				
2	Madhya Pradesh	268 tehsils of 42 districts				
3	Rajasthan	14487 villages of 19 districts				
4	Uttar Pradesh	08 districts				
5	Uttarakhand	07 districts				

- (d): Details of households provided more than 100 days of employment in drought affected 10 States under The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are given in **Annexure-II.**
- (e): The quantum of financial assistance released under MGNREGA is not work/ project wise. Funds for programme implementation are released to the States as per the agreed to Labour Budget, self of projects and demand from the States. State/UT-wise details of amount released under the MGNREGS during the last three years and the current year is indicated at **Annexure-III.**
- (f): The steps taken by the Government to bring transparency in MGNREGS are as under:
 - States/UTs have been asked to strengthen Social audits of MGNREGS works in accordance with the provisions of the Audit of Schemes Rules 2011 issued in consultation with the Comptroller and Auditor General of India. Social Audit Action Plan has been formulated and shared with States.
 - All States have been requested to set up an independent Social Audit Unit (SAU) and appoint Ombudsman at the district level for grievance redressal.
 - The Ministry has established a comprehensive system of monitoring and review mechanism for MGNREGA, which, inter alia, include visits of the Officers of the Ministry and National Level Monitors.

Annexure-I referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 2001 dated 28.07.2016

Major steps taken by the Government to improve the programme implementation under MGNREGA

Better planning and asset identification

- An Intensive Participatory Planning Exercise (IPPE) / Mission Antyodaya has been launched in 2569 most backward blocks. This exercise has helped in identifying better quality assets that need to be created.
- For improving convergence with the line departments, and thereby to improve the quality of assets, the State Convergence Plans have been formulated.

Improving the quality of works

- The associated outcomes of each work are being recorded before taking up the work, and the same is being measured after completion of the work-thereby bringing in more focus on outcomes.
- Ministry has conducted training of Technical Resource Persons from the States/UTs on different technical aspects of works which can be taken up under the scheme. States have been asked to train Block resource persons and district resource persons to from technical teams.
- The States/UTs have been asked to deploy State Quality Monitors to inspect the quality of assets created under the Scheme.
- States have been advised to engage technical assistants/barefoot engineers for better technical planning and supervision of works under MGNREGA.

Better transparency, accountability and grievance redressal

- States/UTs have been asked to strengthen Social audits of MGNREGS works in accordance with the provisions of the Audit of Schemes Rules 2011 issued in consultation with the Comptroller and Auditor General of India. Social Audit Action Plan has been formulated and shared with States.
- All States have been requested to set up an independent Social Audit Unit (SAU) and appoint Ombudsman at the district level for grievance redressal.
- The Ministry has established a comprehensive system of monitoring and review mechanism for MGNREGA, which, inter alia, include visits of the Officers of the Ministry and National Level Monitors.

• With a view to avoid bogus attendance and to check instances of tempering and misuse of muster rolls, the e-Muster system has been introduced.

Fund management and avoiding delays in payment

The Ministry has initiated Electronic Fund Management System (e-FMS) which directly credits the wages into the respective beneficiary's accounts using the core banking system. The Central Government has also started *National Electronic Fund Management System* (*NeFMS*) in 11 States (Assam, Bihar, Haryana, Karnataka, Kerala Odisha Punjab, Rajasthan, Tripura, Uttar Pradesh and Uttrakhand) and launched Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, electronic Fund Management System, Direct Benefit Transfer etc.

Project LIFE - MGNREGA

- The Government has launched Project Livelihood in Full Employment-Mahatma Gandhi National Rural Employment Guarantee Act (Project LIFE- MGNREGA). It aims to plan and implement tailor-made livelihood interventions for rural households in convergence with National Rural Livelihood Mission (NRLM), Krishi Vigyan Kendras (KVKs) and Deen Dayal Updhyaya Grameen Kaushalya Yojna (DDU-GKY) thereby, converting them into skilled persons.
- Focus on NRM and individual assets.

Monitoring and Review Mechanism

 The Scheme is regularly reviewed in the Performance Review Committee meetings, Video conferences and Regional Review meetings. State specific reviews are also undertaken from time to time. Officers of the Ministry and National Level Monitors also visit various districts to oversee the performance of MGNREGA.

Annexure-II referred in reply to part (d) of Lok Sabha Unstarred Question No. 2001 dated 28.07.2016

(In Nos.)

MGNREGA (FY: 2015-16)					
		House Hold Employed			
S. No.	State	more than 100 days			
1	ANDHRA PRADESH	418822			
2	CHHATTISGARH	236574			
3	JHARKHAND	160652			
4	KARNATAKA	126281			
5	MADHYA PRADESH	204648			
6	MAHARASHTRA	215447			
7	ODISHA	180497			
8	RAJASTHAN	211742			
9	TELANGANA	374976			
10	UTTAR PRADESH	154723			

Annexure-III referred in reply to part (e) of Lok Sabha Unstarred Question No. 2001 dated 28.07.2016

(Rs. In lakh)

S	States/UTs wise release position of MGNREGA (2013-14 to 2016-17 till date)						
S. No.	States	2013-14	2014-15	2015-16	2016-17		
1	Andhra Pradesh	475049.00	290314.10	307380.330	338835.08		
2	Arunachal Pradesh	13852.67	2704.16	4395.100	9525.22		
3	3 Assam		50023.46	87830.060	52062.11		
4	Bihar	158070.67	95968.24	102412.260	82429.74		
5	Chhattisgarh	144602.31	150570.49	106341.300	133272.13		
6	Gujarat	33530.02	35442.93	30598.720	43199.86		
7	Haryana	37687.81	16715.29	12470.720	6445.80		
8	Himachal Pradesh	47797.09	35542.86	39610.320	26172.66		
9	Jammu & Kashmir	60315.73	52171.08	55801.830	44887.03		
10	Jharkhand	62143.28	72433.41	97879.900	95645.56		
11	Karnataka	159606.81	171687.07	99155.270	126971.45		
12	Kerala	127710.93	158758.02	152633.877	90691.06		
13	Madhya Pradesh	183982.44	245163.12	236732.200	204440.40		
14	Maharashtra	115292.02	79951.77	123834.730	112850.70		
15	Manipur	23100.00	21997.13	25532.290	27723.41		
16	Meghalaya	27106.21	27785.90	22182.560	55560.99		
17	Mizoram	24474.27	11141.23	28517.360	1992.14		
18	Nagaland	29214.80	11305.27	26665.950	50152.80		
19	Odisha	75752.84	103530.34	147941.050	114656.75		
20	Punjab	22615.48	18948.18	24533.370	27511.92		
21	Rajasthan	205943.32	297609.87	269583.230	308235.38		
22	Sikkim	10684.17	7386.41	8623.440	5953.46		
23	Tamil Nadu	469021.12	378180.33	547037.470	235845.08		
24	Telangana		191996.00	182484.920	124305.00		
25	Tripura	94366.49	63662.48	135894.190	51606.74		
26	Uttar Pradesh	289639.01	251341.40	269569.440	222328.88		
27	Uttarakhand	33000.50	28636.22	45076.654	29693.15		
28	West Bengal	289438.19	374495.29	471174.200	304528.98		
29	Andaman & Nicobar Islands	1918.10	1301.94	1035.720	253.08		
30	Dadra & Nagar Haveli	0.00	0.00	0.000	0.00		
31	Daman & Diu	0.00	0.00	0.000	0.00		
32	Lakshadweep	16.93	45.06	11.850	0.00		
33	Puducherry	879.98	739.69	1292.570	300.15		
34	Goa	205.86	137.95	246.820	111.27		
	Total	3274368.00	3247686.69	3664479.701	2928187.96		